

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.2931  
TO BE ANSWERED ON 03.08.2016**

**AGREEMENT WITH MALDIVES**

**2931. SHRI RAYAPATI SAMBASIVA RAO:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the Government has entered into any pact or agreement with Maldives recently;**
- (b) if so, the details thereof;**
- (c) whether Maldives entering a pact with China or US would challenge India's strategic interests; and**
- (d) if so, the details thereof and the reaction of the Government thereto?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

**(a) & (b) Yes. During the visit of the President of Maldives H.E. Abdulla Yameen Abdul Gayoom to India on April 11, 2016, the following 6 documents were signed:**

- i. Agreement for Avoidance of Double Taxation of Income derived from International Air Transport**
- ii. Agreement for the Exchange of Information with respect to Taxes**
- iii. MoU for Cooperation in the area of conservation and restoration of ancient mosques and joint research and exploratory surveys in Maldives**
- iv. MoU on Cooperation in the field of Tourism**
- v. Bilateral Agreement related to Orbit Frequency Coordination of "South Asia Satellite" proposed at 48°E**
- vi. Action Plan for Defence Cooperation**

**(c) & (d) India's relations with Maldives are long standing and based on mutual interest. In furthering these ties, Government remains alert to developments having a bearing on India's interests and takes all measures necessary.**

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